

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6771
ANSWERED ON:09.05.2003
BANK LOANS TO WOMEN
ALE NARENDRA

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the RBI has issued directions to all public sector banks to set up onespecialized branch in every district to cater exclusively to women entrepreneurs;
- (b) if so, the details thereof and the time limit fixed by RBI to implement these directives; and
- (c) the bank-wise number of such branches set up so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAOVITHOBA ADSUL):

(a) to (c) Yes, Sir. Reserve Bank of India (RBI) advised public sector banks to open specialized branches for women in identified areas for catering exclusively or at least predominantly to the requirement of women entrepreneurs in an integrated manner. RBI has reported that some of the Banks have set up specialized women branches as per details givenbelow:

Name of the Bank	No. of Specialized Branches
1. Allahabad Bank	1
2. Oriental Bank of Commerce	5
3. Union Bank of India	1
4. State Bank of Travancore	1

Further as per information available, Canara Bank has also since opened one Mahila BankingBranch at Bangalore catering exclusively to the women clients.